

HIGH COURT FOR THE STATE OF TELANGANA

R.O.C.NO. 787/OP CELL/2020

DATED: 25-02-2020

CIRCULAR

Sub: Subordinate Courts – Civil and Criminal – Disposal of Old Cases – inclusion of 2015 cases while giving special emphasis to the cases of 10 years old – Making 5+0 meaningful – Certain instructions – Regarding.

- Ref: 1) R.O.C.No.4213/OP Cell/2017, dated 17-07-2017.
2) R.O.C.No.4213/OP Cell/2018, dated 01-09-2017.
3) R.O.C.No.960/OP Cell/2018, dated 08-02-2018.
4) R.O.C.No.691/OP Cell/2019, dated 12-03-2019.

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Attention of all the Unit Heads and the Judicial Officers in the State of Telangana is invited to the circular instructions in the references cited above wherein all the Judicial Officers were directed to include the cases of 2014 for priority disposals and to make 5+0 meaningful, the cases upto and inclusive of 2014 be identified for disposal with effect from 12-03-2019.

As directed, to make 5+0 meaningful, all the Unit Heads and Judicial Officers in the State of Telangana are instructed to include the cases of 2015 also for priority disposal with immediate effect and that all the circulars issued by the High Court from time to time for disposal of Pre-2016 cases shall be applied to those cases also. All the Courts in the State must make an endeavour to dispose of the cases upto and inclusive of the year 2015 on priority basis while giving special emphasis to 10 years old (Pre-2011) cases.

The receipt of this Circular may be acknowledged.


REGISTRAR (JUDICIAL) 25/02/20

To

All the Unit Heads (with a request to circulate to all the Judicial Officers in their Unit).

Copy to:

- 1) The Registrar General and all the Registrars, High Court for the State of Telangana.
- 2) The Registrar (IT-cum-Central Project Co-ordinator) for directing the concerned to place the circular in the High Court's web site.
- 3) The Personal Secretary to the Hon'ble Administrative Judges (for Lordships' kind perusal).
- 4) The Section Officer, Statistics Section (for information)
- 5) The Section Officer, Special Officers' Section (for codification)